## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.225/2016 RT NO.115/Chd/Hry/2017

In the matter of:	
Scheme of Amalgamation between:	
RMZ Infratech Pvt. Ltd.	
	Transferor/Petitioner Company No.1
AND	
Vital Constructions Private Limited	
	Transferor/Petitioner Company No.2
WITH	
RMZ Infotech Private Limited	Transferee/Non-petitioner Company
Present: Mr. Alok Jain, Advocate for	Mr. V M Gupta, Advocate

for the petitioner-companies.

This case has been received by transfer from the Hon'ble Punjab & Haryana High Court, Chandigarh. The matter is adjourned for hearing to 09.05.2017. Notice of hearing for 09.05.2017 be also issued to the Official Liquidator.

(Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member (Technical)